HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-CrlM No. 10/2020 Bail App No. 223/2019

Neelma Devi

...Applicant(s)

Through: - Mr. Aakash Samnotra, Advocate.

V/S

UT of J&K

...Non-applicant(s)

Through:- None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

EMG-CrIM No. 10/2020

This is an application for withdrawal of the bail application bearing Bail App No. 223/2019.

For the reasons stated in the application, the same is allowed.

The bail application bearing Bail App No. 223/2019 is, accordingly, dismissed as withdrawn.s

(PUNEET GUPTA) JUDGE

Jammu 06.05.2020 Tarun